BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.154/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th October 2017, 10.30 A.M.

| Name of the Company Under Section | | Sushil Kumar GaneriwalaVersus- Bengal Brahmaputra Conclave Pvt. & Ors | | |
|-----------------------------------|------------|---|------------------------|---------------------|
| | | 397/398 | | |
| SI. No. | Representa | nation of Authorized ative (IN CAPITAL ETTERS) | Appearing on behalf of | Signature with date |

1. RATNANKO BANERSEE, STADU)
2. SWAPNA CHOUBEN, Adv. & Kespondents
3. TANVEE, PCS Janvee

H. CS. BANJAY KUMAR GUPTA

(PCS)

E. CS. ROHET KUMAR KESHRI

(PCS)

ORDER

PETITIONER

13/10/17

Ld. Counsel for the petitioner and the respondents are present. List on 17/10/2017.

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(Jinan K.R.) Member (J) 81

(Vijai Pratap Singh) Member (J)